

(d) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) and (b) The Government as well as private sector can open new Schools and Colleges of Nursing in accordance with the norms prescribed by the Indian Nursing Council (INC) for running basic and degree nursing courses in the country. However, there is no provision in the INC Act to recognize the foreign institutions to run such courses.

(c) and (d) The INC has received 1470 proposals for setting up of nursing schools/colleges during the last three years and the current year. Year-wise break-up is as under:-

2007-08	173
2008-09	406
2009-10	451
2010-11	440
TOTAL	1470

The inspection of these institutions was conducted. 716 schools and 664 colleges of Nursing were found eligible and given permission to run the courses.

#### **Exit test for medical graduates**

856. SHRI T.K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal from Government to introduce an exit test for medical graduates after getting the degree;

(b) if so, the reasons therefor; and

(c) whether the Medical Council of India (MCI) has been consulted in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The Central Government had constituted a Task Force to recommend for creation of an over-arching regulatory body in inter related fields of medicine viz. National Commission for Human Resources for Health (NCHRH). The Task Force, after consultations with the stakeholders including Medical Council of India, in its report has suggested an exit test for medical graduates to improve the standards of medical education in the country.

#### **Discrepancy in reported data of malarial deaths**

857. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that per year malarial deaths in the country is almost 1,25,000;

(b) whether it is also a fact that the World Health Organisation (WHO) had reported that the malarial deaths in India is 15,000; and

(c) if so, what are the reasons for such discrepancy in data?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Yes, as per World Health Organisation estimates, the deaths due to malaria in the country are around 15000 annually.

(c) Does not arise.

#### **Target date for population stabilization**

858. SHRI K.E. ISMAIL:

SHRI T.M. SELVAGANAPATHI:

SHRI SYED AZEEZ PASHA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has pushed back the target date for achieving population stabilization to 2070 from 2045;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is also a fact that nearly half the population growth will be from just seven States; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Question does not arise.

(c) and (d) As per the report Census of India 2001 "Population Projections for India and States 2001-2026", the share of seven States including Uttar Pradesh in total projected population increase is 50.5% (UP: 22.2, Rajasthan: 6.7, Bihar: 8.3, MP: 7.4, Jharkhand: 2.9, Chhattisgarh: 2.1 and Uttarakhand: 0.9).

#### **Status of polio eradication programme in the country**

859. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount spent on polio eradication programme during the last three years in the country and also the amount spent on import of polio vaccines;